

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 416**  
**IA/3516/ND/2022 IA/3028/ND/2022 IA/4886/ND/2022**  
**IB/307/ND/2019**

**IN THE MATTER OF:**

Merckens Karton-UND Pappen Fabric GMBH	...	Applicant
Versus		
Franco Leone Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 18.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli,  
Mr. Sahil Bhatia, Mr. Vaibhav Mendiratta, Advocates  
For the Respondent : Mr. Shekhar Raj Sharma, Deputy AG, Haryana  
Mr. Paras Dutta, Advocate

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**27.02.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**